

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.Nos. 14/96, 135/96, 154/96,
686/96, 784/96 & 822/96

Wednesday, this the 3rd day of December, 1997

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

OA No. 14/96:

1. Omanakuttan G,
S/o Chinnan Gopalan,
Casual Mazdoor, Edatwa Telephone
Exchange, Edatwa (residing at
Putthenparambil Chirayil, Kozhimukku,
Pandamkery PO, Edatwa, Alleppey). .. Applicant

By Advocate Mr. MR Rajendran Nair

Versus

1. The Telecom District Manager,
Alleppey.
2. The Chief General Manager, Telecom,
Kerala Circle, Trivandrum. .. Respondents

By Advocate Mr. TPM Ibrahim Khan, SCGSC

OA No. 135/96:

1. P.T. Antony, S/o P.L. Thomas,
residing at Panangatt Kolamparath
House, Varadiyam, Avanur PO, Trissur... Applicant

By Advocate Mr. MR Rajendran Nair

Versus

1. The General Manager, Telecom,
Trissur.
2. The Chief General Manager,
Telecom, Kerala Circle,
Trivandrum. .. Respondents

By Advocate Mr. MHJ David J, ACGSC

contd..2

OA No. 154/96:

1. K. Sidharthan, S/o Kunji Raman, Casual Mazdoor, Trikunnapuzha Telephone Exchange (residing at Puthenveetttil, Muthukulam North, Choolatheruvu PO). .. Applicants
2. P. Janardhanan, S/o Padmanabhan, Casual Mazdoor, Thrikunnapuzha Telephone Exchange (residing at Kaduvakkattu, Muthukulam South, Muthukulam PO). .. Respondents

By Advocate Mr. MR Rajendran Nair

Versus

1. The Sub Divisional Officer, Telephones, Kayamkulam. .. Respondents
2. The Chief General Manager, Telecommunications, Kerala Circle, Trivandrum. .. Respondents

By Advocate Mr. S Radhakrishnan, ACGSC

OA No. 686/96:

1. Mani T.M., S/o Mathai, Casual Mazdoor, Central Telegraph Office, Muvattupuzha, residing at Thenganal, Ooramana PO, Ramamangalam. .. Applicant

By Advocate Mr. MR Rajendran Nair

Versus

1. The Junior Telecom Officer-in-charge, Central Telegraph Office, Muvattupuzha. .. Respondents
2. The Senior Superintendent, Telegraph Office, Ernakulam, Kochi-16 .. Respondents

By Advocate Mr. TPM Ibrahim Khan, SCGSC

OA No. 784/96:

1. G. Haridas, S/o K. Gopalan Nair, residing at Chulliyil House, Thulamparampu North, Mannarassala, Haripad. .. Applicant

By Advocate Mr. MR Rajendran Nair

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Versus

1. The Sub Divisional Officer, Telegraphs, Kayamkulam.
2. The Chief General Manager, Telecom, Kerala Circle, Trivandrum. .. Respondents

By Advocate Mr. S Radhakrishnan, ACGSC

OA No. 822/96:

1. S. Unnikrishnan, S/o Sreedharan, residing at Kumpumpuzhachirayil, Erezha North, Chettikulangara, Mavelikkara PO. .. Applicant

By Advocate Mr. MR Rajendran Nair

Versus

1. The Sub Divisional Officer, Telegraphs, Mavelikkara.
2. The Chief General Manager, Telecom, Kerala Circle, Trivandrum. .. Respondents

By Advocate Mr. TR Ramachandran Nair, ACGSC

The applications having been heard on 3-12-1997, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

When these original applications came up for hearing, it is submitted by the learned counsel for applicants that all these applications can be closed now, permitting the applicants to make representation to the respondents concerned for redressal of their grievance, if the findings in S.L.P. Nos. 19036/93 and

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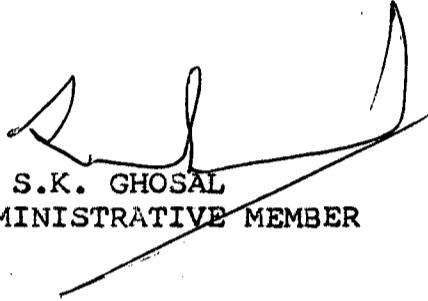


8035/95 give a surviving cause of action to them. The learned counsel for respondents submitted that there is no objection for adopting such a course. Permission is granted.

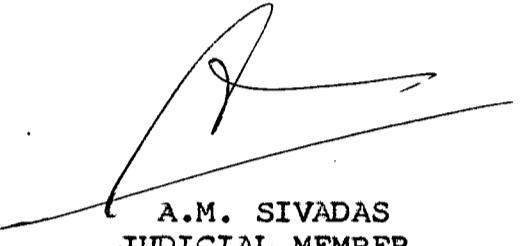
2. Original applications are disposed of accordingly.

No costs.

Dated the 3rd of December, 1997



S.K. GHOSAL
ADMINISTRATIVE MEMBER



A.M. SIVADAS
JUDICIAL MEMBER

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